

1	2	3	4
Sodium Hexameta-phosphate	(i) M/s. Albright Moraji and Pandit Limited, Bombay.	1.2	10,000
	(ii) M/s. Transpek Industries Limited, Baroda.		

Tetra Sodium Pyrophosphate, Sodium Phosphate and Sodium Meta silicate, as per available information, are not manufactured in the organised sector and hence details are not readily available.

Working Days for Supreme Court and High Courts

4357. SHRI HAROOBHAI MEHTA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of actual working days for the Supreme Court and High Courts during the current year 1985; and

(b) whether there is any proposal before Government increase the number of working days for the Supreme Court and High Courts ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) The Registry of the Supreme Court has intimated that the working days of that court are laid down in Rule 4 of Order II of the Supreme Court Rules, 1966. As furnished by the Registries of the High Courts, information with regard to working days is given in the attached statement.

(b) No, Sir.

Statement

Name of the High Court	Number of working days during the year 1985
1	2
1. Allahabad	175*
2. Andhra Pradesh	210
3. Bombay	208

1	2
4. Calcutta	210
5. Delhi	210
6. Gauhati	210
7. Gujarat	210
8. Himachal Pradesh	210
9. Jammu and Kashmir	90@
10. Karnataka	210
11. Kerala	210
12. Madhya Pradesh	210
13. Madras	not available
14. Orissa	210
15. Patna	210
16. Punjab and Haryana	210
17. Rajasthan	210
18. Sikkim	114@

*Upto 31-10-1985.

@Upto 30-6-1985.

Consumption of Electricity in West Bengal

4358. SHRI ATISH CHANDRA SINHA : Will the Minister of ENERGY be pleased to state :

(a) whether despite increased outlay for the power sector, the physical achievement in West Bengal in the matter of increasing power generating capacity has fallen short of the Sixth Plan targets;

(b) if so, the details thereof and the reasons therefor; and

(c) the increase in the per capita consumption of electricity in West Bengal as compared to the per capita increase in consumption of electricity during the period from 1977-78 to 1984-85 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). The total anticipated expenditure in the Power

Sector in West Bengal during the Sixth Plan is estimated to be about Rs. 659 crores. The Sixth Five Year Plan envisaged an addition of 1368 MW new generating capacity in West Bengal in the State sector, against which the achievement was 788 MW. The details of shortfall and reasons thereof are given in the attached Statement.

(c) Per capita consumption in West Bengal and All India average for the period 1977-78 to 1983-84, the information for which is available, is indicated below :

(in Kwh)

	1977-78	78-79	79-80	80-81	81-82	82-83	83-84. (Provisional)
West Bengal	120.08	118.45	114.67	116.98	122.50	121.72	123.02
All India	120.73	130.94	130.49	132.34	141.27	147.05	154.06

Statement

Thermal/Hydel Generating Units which slipped from Sixth Plan period in West Bengal

SI. No.	Project	Capacity (MW)	Broad reasons for slippages
1.	Kolaghat Unit-2 Unit-1 (West Bengal)	210 210	(i) Delay in commissioning of Uuint 3 has correspondingly affected the commissioning of Unit-2. (ii) Slow rate of progress on boiler erection of Unit-2 and 1. (iii) Supply of damaged/missing/cannibalised items of boiler by ABL. (iv) Labour unrest etc.
2.	Durgapur (DPL) Unit-6 West Bengal	110	(i) Delay in completion/readiness of CW pumps house, control room and other civil works. (ii) Delay in erection of critical piping, CW piping and cabling. (iii) Delay in supply and erection of ash handing plant. (iv) Labourunrest.
3.	Ramman St.II in West Bengal	50	Difficult geological conditions and delay in award of contracts.